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CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A.No.484/98

New Delhi: this the 3rd day of June, 1998.

HON'BLE MR. S. R. ADIGE, VICE CHAIRMAN (A).

HON'BLE MR. T.N. BHAT, MEMBER (J)

Sh. Jagdish Kumar,
S/o Sh. Prabhati Lal,
R/o 2381/178, Ganesh Pura,
Tri Nagar, Delhi,
Grade-III (DASS CADRE) Directorate of
Education, Old Secretariat,
Delhi-54. applicant.

(By Advocate: Shri J.M.L. Kaushik)

Versus

1. Govt. of NCT of Delhi Service through the Chief Secretary, Delhi, 5, Sham Nath Marg, Delhi-54 (Head of Administration)
2. Commissioner of Excise Entertainment & Luxury Tax, K-Block, Vikas Bhawan, New Delhi-2 (Disciplinary Authority).
3. Director of Education, Old Secretariate, Delhi-54. Respondents.

ORDER (ORAL)

HON'BLE MR. S. R. ADIGE VICE CHAIRMAN (A)

Applicant prays for completion of the initiated against him disciplinary enquiry/within 60 days from the date of Tribunal's receipt of a copy of the direction; to issue appropriate order on the enquiry report within next 30 days and to direct the respondents to decide the period of suspension under Rule FR-54(B) and to grant other withheld benefits within next 30 days.

2. None appeared for the respondents even on second call, although on last date Departmental Representative had put in appearance. No reply has been filed on behalf of respondents either.

3. We understand that the D.E. has been initiated on 16.4.94. We dispose of this OA with a direction to the respondents to complete the DE

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within a period of 3 months from the date of receipt of a copy of this order in which applicant should also fully cooperate, and pass appropriate orders on the enquiry report within next 45 days. While passing such orders respondents will also determine the manner in which the suspension period is to be treated and release to the applicant such legitimate dues as are admissible to him.

4. If any grievance still survives, it will be open to the applicant to agitate the same through appropriate original proceedings.

5. The OA stands disposed of accordingly.
No costs.

Subj
(T.N.BHAT)
MEMBER(J)

Anjali
(S.R.ADIGE)
VICE CHAIRMAN (A)

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